

(b). The Prime Minister, during his visit to Oman from 17 to 18 November 1985, met and held discussions with the President of the Islamic Republic of Pakistan, the President of the Arab Republic of Egypt, the King of Jordan, the Sultan of Brunei, the Deputy Prime Minister of Tanzania and the Minister of National Security of Sri Lanka. These discussions covered bilateral, regional and international issues of mutual interest.

Preservation of Ecology of Silent Valley, Kerala

3538. SHRI MULLAPPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) the steps taken by Government to preserve the ecology of Silent Valley (Kerala) after the same was declared as National Park;

(b) whether any improvement have been suggested consequent to the recent visit to the valley by the Prime Minister; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Government of Kerala have notified the Silent Valley Reserve Forest as a National Park vide their notification dated 15.11.84. According to information received from the State Government, there were two forest guards incharge of the area prior to declaring it as National Park. After notification the following protection staff was added :

range officer-1, forester-1 and forest guards 2. A separate wildlife Division under the control of a wildlife warden is proposed to be set up under a scheme prepared for the better protection of the National Park.

(b) and (c). It has been suggested that construction activity should only be

undertaken outside the park and that it should be in conformity with the environment and aesthetically appropriate.

Setting up of Nuclear Power Plants

3539. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government proposes to set up some nuclear power Stations in the State of Karnataka;

(b) the place identified for the location of nuclear power plants;

(c) the proposed plans, if any, to rehabilitate the people whose landed property will be acquired; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) to (d). Government has announced setting up of an atomic power station of 2×235 MWe capacity at Kaiga in Karnataka. Details of the rehabilitation plan are being worked out in consultation with the State Government of Karnataka.

Electronics Industries in the Hill States

3540. PROF. NARAIN CHAND PARASHAR : Will the PRIME MINISTER be pleased to state :

(a) whether the Department of Electronics has given any licences for the setting up of electronic industry/units in Himachal Pradesh, Jammu and Kashmir, Punjab and Haryana during the past three years including the current financial year;

(b) if so, the details thereof;

(c) whether any preference would be given to the Hill States/Region in the country on account of the moderate temperature and dust free climate in this sphere; and

(d), if so, the nature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Yes, Sir.

(b) Several Licences/Letters of Intent have been issued for the setting up of various electronic industries/units in Himachal Pradesh, J & K, Punjab and Haryana during the last 3 years. The details of Licences/Letters of Intent issued so far since 1983 are given below :

| | | |
|----------------------|-----|----|
| (i) Himachal Pradesh | ... | 30 |
| (ii) Jammu & Kashmir | ... | 17 |
| (iii) Punjab | ... | 26 |
| (iv) Haryana | ... | 70 |

(c) and (d). In regard to licensing and foreign collaboration policies in electronics, no distinction is made between various regions in all the permissible locations for industry. However, with a view to encourage more electronics industries in Hill Districts included in Category 'A' it has also been decided that the maximum ceiling of Central Investment Subsidy would be raised from Rs. 25 lakhs to Rs. 50 lakhs at the rate of 25% in case of electronics industries set up in 'Special Region Districts' in Category 'A'.

Foreign aid Received by Kerala Institutions

3541. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of charitable and religious institutions trusts, private educational institutions, etc., in Kerala which have in the past three years received financial aids from foreign countries and the amounts thereof; and

(b) whether there has been any instances of institutions obtaining such funds under false pretexs ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) The information asked for relates to a large number of institutions and the amounts of foreign aid received by them during the last three years and it may not be feasible to lay it on the Table of the House due to its voluminous nature. However, in case the Hon'ble Member desires to have the information in respect of any particular institution/organisation, the same could be furnished.

(b) No such specific instance has come to the notice of the Government so far.

Inclusion of more Population in Tribal sub Plan Area in Madhya Pradesh

3542. KUMARI PUSHPA DEVI : Will the Minister of WELFARE be pleased to state :

(a) whether any guidelines had been issued to the Government of Madhya Pradesh to include more tribal population in the sub plan area under Modified Area Development Approach (MADA) ;

(b) if so, the criterion being adopted for this purpose;

(c) the number of additional scheduled Tribes people included in the sub plan areas under MADA; and

(d) the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI